

**HIGH COURT OF TRIPURA
AGARTALA**

NOTIFICATION

Dated, Agartala, the 23rd March, 2017

It is hereby notified that Hon'ble Mr. Justice Swapan Chandra Das, Judge, High Court of Tripura has relinquished the charge of the office of Judge, High Court of Tripura on 15th March, 2017 in the afternoon on attaining the age of 62 years.

Sd/- S. G. Chattopadhyay
Registrar General
High Court of Tripura, Agartala

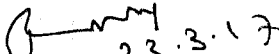
Memo. No.F. 44(11)-HC/2017/5717-809

Dated, Agartala, the 23rd March, 2017

Copy to: -

1. The Principal Private Secretary to Hon'ble the Chief Justice, Supreme Court of India, New Delhi.
2. The Secretary to the Government of India, Ministry of Law & Justice, (Department of Justice), Jaisalmer House, New Delhi.
3. The Secretary General, Supreme Court of India, New Delhi.
4. The Secretary to Hon'ble the Governor, Tripura, Agartala.
5. The Chairman, Bar Council of Tripura, Agartala.
6. The President, Tripura High Court Bar Association, Agartala.
7. The President, Tripura Bar Association, Agartala.
8. The Advocate General, Tripura, Agartala.
9. The Secretary to the Chief Minister, Tripura, Agartala.
10. The Accountant General (A&E), Tripura, Agartala.
11. The Assistant Solicitor General of India, High Court of Tripura, Agartala.
12. The LR. & Secretary, Law Department, Government of Tripura, Agartala.
13. The Secretary, Lokayukta, Tripura, Agartala.
14. The Secretary to the Chief Secretary to the Govt. of Tripura, Agartala.
15. The Registrar General, High Court of _____
16. The District & Sessions Judge, South Tripura Judicial District, Belonia/ West Tripura Judicial District, Agartala/ North Tripura Judicial District, Dharmanagar/Unakoti Judicial District, Kailashahar/ Gomati Judicial District, Udaipur.
17. The Judge, Family Court, Agartala, West Tripura District/Kailashahar, North Tripura District/Udaipur, Gomati Judicial District.
18. The Director, Tripura Judicial Academy, High Court of Tripura, Agartala.

19. The Member-Secretary, Tripura State Legal Services Authority, Agartala.
20. The Registrar (Vigilance), High Court of Tripura, Agartala.
21. The Registrar (Judicial), High Court of Tripura, Agartala.
22. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
23. The Registrar (Admn), High Court of Tripura, Agartala.
24. The Joint Registrar, High Court of Tripura, Agartala.
25. The Chief Judicial Magistrate, West Tripura Judicial District, Agartala/ South Tripura Judicial District, Belonia/North Tripura Judicial District, Dharmanagar/Gomati Judicial District, Udaipur/Unakoti Judicial District, Kailashahar.
26. All Deputy Registrars, High Court of Tripura, Agartala.
27. The Chief Librarian, High Court of Tripura, Agartala.
28. The Secretaries to Hon'ble Judges, High Court of Tripura, Agartala.
29. The Secretary to the Registrar General, High Court of Tripura, Agartala.
30. All Assistant Registrars, High Court of Tripura, Agartala.
31. The System Analyst, High Court of Tripura, Agartala. He is directed to upload the same in the official Website of the High Court of Tripura.
32. All Superintendents, High Court of Tripura, Agartala.
33. Concerned File(s).


23.3.17
REGISTRAR GENERAL
HIGH COURT OF TRIPURA
AGARTALA